

Parliament Session Wrap

Budget Session – February 22 to May 07, 2010

Bills Passed by Parliament during the Budget Session

Short Title	Key Objectives
The Plantations Labour (Amendment) Bill, 2008	Regulates the conditions of work in plantations and prohibits employment of children below 14 years.
*The Tamil Nadu Legislative Council Bill, 2010	Creates a Legislative Council in the State.
The Employees State Insurance (Amendment) Bill, 2009	Enables ESIC to provide services under the Rashtriya Swasthya Bima Yojana.
*The Payment of Gratuity (Amendment) Bill, 2010	Raises the ceiling on gratuity payable from Rs 3.5 lakh to Rs 10 lakh.
The National Green Tribunal Bill, 2009	Establishes the National Green Tribunal for disposal of civil cases relating to environmental protection.
* The Finance Bill, 2010	Authorises expenditure from the Consolidated Fund of India.
*The Appropriation (No. 3) Bill, 2010	Authorises expenditure from the Consolidated Fund of India.
*The Appropriation (No. 2) Bill, 2010	Authorises expenditure from the Consolidated Fund of India.
*The Appropriation (Railways) No. 3 Bill, 2010	Authorises expenditure of the Railways.
*The Ancient Monuments and Archaeological Sites and Remains (Amendment and Validation) Bill, 2010	Declares prohibited and regulated areas in respect of every protected monuments and regulation of construction activities in such areas.
*The Appropriation Vote on Account Bill, 2010	Authorises expenditure from the Consolidated Fund of India.
*The Appropriation Bill, 2010	Authorises expenditure from the Consolidated Fund of India.
*The Appropriation (Railways) Vote on Account Bill, 2010	Authorises expenditure of the Railways.
*The Appropriation (Railways) No. 2 Bill, 2010	Authorises expenditure of the Railways.
*The Appropriation (Railways) Bill, 2010	Authorises expenditure of the Railways.

* These were introduced during the Budget Session 2010.

Sources: Various Bills, Bulletins of Rajya Sabha and Lok Sabha, PRS.

Government Bills Introduced during the Budget Session and pending

Short Title	Key Objectives	Introduced on	Status
The Civil Liability for Nuclear Damage Bill, 2010	Compensates for nuclear damage due to nuclear accident or incident.	7 May 2010	Lok Sabha
The Indian Medicine Central Council (Amendment) Bill, 2010	Recognises Sowa-Rigpa as a system of Indian Medicine and regulates its education and practice.	6 May 2010	Rajya Sabha
The National Road Safety and Traffic Management Board Bill, 2010	Creates Board to oversee road safety activities in the country.	4 May 2010	Lok Sabha

Kusum Malik
kusum@prsindia.org

May 07, 2010

Short Title	Key Objectives	Introduced on	Status
The Prohibition of Unfair Practices in Technical Educational Institutions, Medical Educational Institutions and University Bill, 2010	Regulates admissions and prohibits capitation fee.	3 May 2010 Lok Sabha	
The Educational Tribunals Bill, 2010	Establishes central and state level Tribunals for effective and expeditious adjudication of disputes arising in higher education.	3 May 2010 Lok Sabha	
The Foreign Educational Institutions (Regulation of Entry and Operations) Bill, 2010	Regulates entry and operations of Foreign Educational Institutions to impart higher education in India.	3 May 2010 Lok Sabha	
The National Accreditation Regulatory Authority for Higher Educational Institutions Bill, 2010	Requires all universities and institutes to get quality accreditation and establishes regulator for accreditation agencies.	3 May 2010 Lok Sabha	
The Chartered Accountants (Amendment) Bill, 2010	Permits Limited Liability Partnership (LLP) structure.	29 Apr 2010 Rajya Sabha	SC to submit report within two months
The Company Secretaries (Amendment) Bill, 2010	Permits LLP structure.	29 Apr 2010 Rajya Sabha	SC to submit report within two months
The Cost and Works Accountants (Amendment) Bill, 2010	Permits LLP structure. Also changes name of the institute to the Cost and Management Accountants of India.	29 Apr 2010 Rajya Sabha	SC to submit report within two months
The Wakf (Amendment) Bill, 2010	Ensures that Wakf property is not easily alienated and strengthens Central Wakf Council.	27 Apr 2010 Lok Sabha	Passed by LS on 7 May 2010
The Prevention of Torture Bill, 2010	Provides punishment for torture inflicted by public servants or with their consent.	26 Apr 2010 Lok Sabha	Passed by LS on 6 May 2010
The Personal Laws (Amendment) Bill, 2010	Makes the Guardian and Wards Act, 1890 and the Hindu Adoption and Maintenance Act, 1956, gender neutral.	22 Apr 2010 Rajya Sabha	SC to submit report within two months
The Copyright (Amendment) Bill, 2010	Provides protection to the copyright works in the digital environment, protects the concerns of physically disabled persons etc.	19 Apr 2010 Rajya Sabha	SC to submit report within two months
The National Council for Teacher Education (Amendment) Bill, 2010	Amends the NCTE Act, 1993 to clarify that its provisions are applicable to the recruitment of teachers in schools.	16 Apr 2010 Rajya Sabha	SC to submit report within two months
The Right of Children to Free and Compulsory Education (Amendment) Bill, 2010	Includes special provision for children with disability and amends School Management Committees provision.	16 Apr 2010 Rajya Sabha	SC to submit report within two months
The Chemical Weapons Convention (Amendment) Bill, 2010	Ensures compliance and alignment of CWC Act with the provisions of the Chemical Weapons Convention.	16 Apr 2010 Rajya Sabha	SC to submit report within two months
The Clinical Establishments (Registration and Regulations) Bill, 2010	Provides for the registration and regulation of clinical establishments.	15 Apr 2010 Lok Sabha	Passed by LS on 3 May 2010
The National Institutes of Technology (Amendment) Bill, 2010	Includes IISERs in the NIT Act, 2007.	15 Apr 2010 Lok Sabha	
The Petroleum and Minerals Pipelines (Acquisition of Right of User in Land) Amendment Bill, 2010	Prevents pilferage and sabotage of petroleum products.	16 Mar 2010 Lok Sabha	SC to submit report within three months

Short Title	Key Objectives	Introduced on	Status
The Code of Criminal Procedure (Amendment) Bill, 2010	Requires written record of reasons for giving notice in lieu of arrest (Section 41 and 41A)	15 Mar 2010 Lok Sabha	SC to submit report within three months
The Constitution (One Hundred and Thirteenth Amendment) Bill, 2010	Alters the name of the language "Oriya" as "Odiya"	15 Mar 2010 Lok Sabha	
The Orissa (Alteration of Name) Bill, 2010	Alters the Name of the State of Orissa as "Odisha".	15 Mar 2010 Lok Sabha	
The State Bank of India (Amendment) Bill, 2010	Reduces the statutory limit of minimum shareholding of Central government from 55% to 51%.	8 Mar 2010 Lok Sabha	
The Energy Conservation (Amendment) Bill, 2010	Expands scope of Act, permits trading in energy savings certifications and increases penalties.	8 Mar 2010 Lok Sabha	Passed by LS on 4 May 2010

SC stands for Standing Committee

Sources: Various Bills, Bulletins of Rajya Sabha and Lok Sabha, PRS.

Government Bills Pending from Earlier Sessions of Parliament

LOK SABHA		
Short Title	Introduced on	Status
The Transplantation of Human Organs (Amendment) Bill, 2009	18 Dec 2009	Standing Committee granted time upto 21 Jul 2010
The State Bank of India (Subsidiary Banks) Amendment Bill, 2009	18 Dec 2009	Standing Committee to submit report in three months <i>w.e.f.</i> 29 Dec 2009
The Coinage Bill, 2009	17 Dec 2009	Standing Committee to submit report in three months <i>w.e.f.</i> 29 Dec 2009
The Commercial Division of High Courts Bill, 2009	16 Dec 2009	Passed by LS, referred to RS Select Committee. Time granted upto 15 Jun 2010
The Trade Marks Amendment) Bill, 2009	04 Dec 2009	Passed by LS on 18 Dec 2010, pending in RS
The Constitution (One Hundred and Eleventh Amendment) Bill, 2009 (Insertion of new article 43B and new part IXB)	30 Nov 2009	Standing Committee granted extension upto Monsoon Session 2010
The Constitution (One Hundred and Tenth Amendment) Bill, 2009 (Amendment of article 243D)	26 Nov 2009	Standing Committee granted extension upto Monsoon Session 2010
The Constitution (One Hundred and Twelfth Amendment) Bill, 2009 (Amendment of article 243T)	24 Nov 2009	Standing Committee granted extension for another three months
The Land Ports Authority of India Bill, 2009	7 Aug 2009	Standing Committee Report on 22 Feb 2010, Passed by LS on 6 May 2010, pending in RS
The National Commission for Minority Educational Institutions (Amendment) Bill, 2009	7 Aug 2009	Standing Committee Report on 25 Nov 2009, Passed by LS on 4 May 2010, pending in RS
The Securities and Exchange Board of India (Amendment) Bill, 2009	3 Aug 2009	Standing Committee Report on 19 Apr 2010
The Companies Bill, 2009	3 Aug 2009	Standing Committee to submit report in three months <i>w.e.f.</i> 9 Sep 2009
The Indian Trusts (Amendment) Bill, 2009	3 Aug 2009	Standing Committee Report on 12 Mar 2010
The Life Insurance Corporation (Amendment) Bill, 2009	31 Jul 2009	Standing Committee Report on 12 Mar 2010

RAJYA SABHA		
Short Title	Introduced on	Status
The Foreign Trade (Development and Regulation) Amendment Bill, 2009	25 Nov 2009	Standing Committee Report on 26 Mar 2010
The National Commission for Heritage Sites Bill, 2009	26 Feb 2009	Standing Committee Report on 23 Nov 2009
The Industrial Disputes (Amendment) Bill, 2009	26 Feb 2009	Standing Committee Report on 9 Dec 2009
The Insurance Laws (Amendment) Bill, 2008	22 Dec 2008	Standing Committee to submit report in three months <i>w.e.f.</i> 14 Sep 2009
The Railway Property (Unlawful Possession) Amendment Bill, 2008	18 Dec 2008	Standing Committee Report on 9 Dec 2009
The Telecom Regulatory Authority of India (Amendment) Bill, 2008	15 Dec 2008	Standing Committee Report on 16 Feb 2009
The Protection and Utilisation of Public Funded Intellectual Property Bill, 2008	15 Dec 2008	Standing Committee granted extension for three months <i>w.e.f.</i> 13 Mar 2010
The Pesticide Management Bill, 2008	21 Oct 2008	Standing Committee Report on 18 Feb 2009
The Mines and Minerals (Development and Regulation) Amendment Bill, 2008	17 Oct 2008	Standing Committee Report on 19 Feb 2009
The Constitution (One Hundred and Eighth Amendment) Bill, 2008 (Women's Reservation Bill)	6 May 2008	Standing Committee Report on 17 Dec 2009, Passed by RS on 9 Mar 2010, Pending in LS
The Drugs and Cosmetics (Amendment) Bill, 2007	21 Aug 2007	Standing Committee Report on 21 Oct 2008
The Private Detective Agencies (Regulation) Bill, 2007	13 Aug 2007	Standing Committee Report on 13 Feb 2009
The Motor Vehicles (Amendment) Bill, 2007	15 May 2007	Standing Committee Report on 28 April 2008
The Seamen's Provident Fund (Amendment) Bill, 2007	3 May 2007	Standing Committee Report on 5 Sep 2007
The Foreign Contribution (Regulation) Bill, 2006	18 Dec 2006	Standing Committee Report on 21 Oct 2008
The Administrative Tribunal (Amendment) Bill, 2006	18 Mar 2006	Standing Committee Report on 5 Dec 2006
The Representation of People (Amendment) Bill, 2006	27 Feb 2006	Standing Committee Report on 4 Aug 2006
The Communal Violence (Prevention, Control and Rehabilitation of Victims) Bill, 2005	5 Dec 2005	Standing Committee Report on 13 Dec 2006
The Indian Medical Council (Amendment) Bill, 2005	23 Aug 2005	Standing Committee Report on 19 Dec 2006
The Labour Laws (Exemption from Furnishing Returns and Maintaining Registers by Certain Establishments) Amendment and Miscellaneous Provisions Bill, 2005	22 Aug 2005	Standing Committee Report on 20 Dec 2005
The Indian Medicine and Homoeopathy Pharmacy Bill, 2005	12 Aug 2005	Standing Committee Report on 28 Jul 2006
The Indian Medicine Central Council (Amendment) Bill, 2005	23 Mar 2005	Standing Committee Report on 29 Jul 2005
The Homoeopathy Central Council (Amendment) Bill, 2005	23 Mar 2005	Standing Committee Report on 29 Jul 2005
The Seeds Bill, 2004	9 Dec 2004	Standing Committee Report on 28 Nov 2006
The Provisions of the Municipalities (Extension to the Scheduled Areas) Bill, 2001	30 Jul 2001	Standing Committee Report on 9 Dec 2003
The Coal Mines (Nationalisation) Amendment Bill, 2000	24 Apr 2000	Standing Committee Report on 31 Aug 2001
The Delhi Rent (Amendment) Bill, 1997	28 Jul 1997	Standing Committee Report on 21 Dec 2000

Short Title	Introduced on	Status
The Constitution (Seventy-ninth Amendment) Bill, 1992	22 Dec 1992	Standing Committee Report on 22 Mar 1995
The Atomic Energy (Amendment) Bill, 1992	25 Nov 1992	
The Participation of Workers in Management Bill, 1990	30 May 1990	Standing Committee Report on 18 Dec 2001
The Indian Medical Council (Amendment) Bill, 1987	26 Aug 1987	Joint Committee Report on 28 Jul 1989

Sources: Bulletins of Rajya Sabha and Lok Sabha, PRS.

Status of Government Bills

Bills pending before session	49
Bills introduced during session	37
Bills passed during session	15
Bill withdrawn during session	01
Bills pending after session	70

DISCLAIMER: This document is being furnished to you for your information. You may choose to reproduce or redistribute this report for non-commercial purposes in part or in full to any other person with due acknowledgement of PRS Legislative Research ("PRS"). The opinions expressed herein are entirely those of the author(s). PRS makes every effort to use reliable and comprehensive information, but PRS does not represent that the contents of the report are accurate or complete. PRS is an independent, not-for-profit group. This document has been prepared without regard to the objectives or opinions of those who may receive it.